## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

: TCP/143/2016

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: M Muneeswaran & another

NAME OF THE RESPONDENT(S)

: M/s. Micro Therapeutic Research Labs P. Ltd and 3 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

(1) T. v.P. Saivihani Lu Ciba Vishnu

Councel tw

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Counsel for the

Potitioner

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Counsel for petitioner present. Counsels representing R1 to R3 and R4 are present.

Counsel for petitioner prayed for some more time for filing a report regarding settlement and also progress in the talks of settlement. Time extended at request. Put up on 30.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)